

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (Special Bench)**

**Item No.311**

CA-209/2021

in

765/252/ND/2019

**IN THE MATTER OF:**

Vasu Crop Science Pvt.Ltd.& Others

**Vs.**

ROC. Delhi & Haryana

**.... APPELLANT**

**.... RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Kamal Agarwal for the Liquidator

For the Respondent :

**ORDER**

**CA-209/2021:-**

This application has been filed by Mr. Kamal Agarwal, Ld. Counsel for the Liquidator seeking a direction to the HDFC Bank Model Town Rohtak to defreeze the bank Account No. 01762320001725 and make the Liquidator the authorized signatory.

Mr. Aggarwal drew our attention to the order dated 01.03.2021 passed by this Tribunal wherein specific direction was given to the Bank, which is as follows:

*It is noted that the Bank account of the Appellant Company i.e., "M/s. Vasu Crop Science Private Limited" was being operated with the Bank which has been freezed, the same is directed to be defreezed on*

*submissions of the certified copy of this order by the Liquidator namely Mr. Kamal Aggarwal to the Branch Manager of the said Bank for which the authorized signatory is the Liquidator i.e., Mr. Kamal Aggarwal only. The Branch Manager of the concerned Bank is directed to make compliance with the order.*

*A copy of this order shall be obtained by the counsel for the Appellant/Applicant to provide to the Liquidator for information and compliance.*

After hearing the submissions made by Ld. Counsel, we deem it appropriate to issue notice to the HDFC Bank, Model Town, Rohtak. The Liquidator is directed to serve a copy of the Application alongwith notice to the HDFC Bank and file proof of service and affidavit of service within one week.

No notice be issued to the other Respondents at this stage.

List the matter on **25.04.2023**.

Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**